

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
MEGAA BAKERS PRIVATE LIMITED OPERATING IN MANUFACTURING OF BAKERY
PRODUCTS AT VILLAGE TAHLI WAL, DISTRICT UNA (HP), INDIA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|-----------------------------|--|--|
| 1. | Name of the corporate debtor along with CIN/ PAN. | Megaa Bakers Private Limited CIN:- U15410HP2005PTC029044 PAN:- AAFCM2561C |
| 2. | Address of the registered office | Village Tahliwal, District Una (HP), India |
| 3. | URL of website | Nil |
| 4. | Details of place where majority of fixed assets are located | The entire Plant & Machinery has been sold. The Land & Building situated at Plot No. 02, Industrial Area, Village Tahliwal, District Una (HP), India |
| 5. | Installed capacity of main products/ services | Nil |
| 6. | Quantity and value of main products/ services sold in last financial year | Production closed since February, 2016 and the entire Plant & Machinery has been sold in 2019. |
| 7. | Number of employees/ workmen | Nil |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Can be sought by sending a request to Resolution Professional at irpmegabakers@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Can be sought by sending a request to Resolution Professional at irpmegabakers@gmail.com |
| 10. | Last date for receipt of expression of interest | 10.02.2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 15.02.2023 |
| 12. | Last date for submission of objections to provisional list | 02.03.2023 |
| 13. | Process email id to submit EOI | irpmegabakers@gmail.com |



Vijay Kishore Saxena

Reg. No. IBBI/IPA-001/IP-P01766/2019-2020/12708

AFA Valid till 24.11.2023

3rd Floor ,100 Kailash Hills, East of Kailash, New Delhi, 110065

For Megaa Bakers Private Limited

Date: - 26.01.2023

Place: - New Delhi

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MEGAA BAKERS PRIVATE LIMITED OPERATING IN
MANUFACTURING OF BAKERY PRODUCTS AT VILLAGE
TAHLIWAL, DISTRICT UNA (HP), INDIA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | |
|--|---|
| Name of the corporate debtor along with CIN / PAN | Megaa Bakers Private Limited CIN : - U15410HP2005PTC029044 PAN : - AAFCM2561C |
| Address of the registered office | Village Tahlwal, District Una (HP), India |
| URL of website | Nil |
| Details of place where majority of fixed assets are located | The entire Plant & Machinery has been sold. The Land & Building situated at Plot No. 02, Industrial Area, Village Tahlwal, District Una (HP), India |
| Installed capacity of main products/services | Nil |
| Quantity and value of main products/ services sold in last financial year | Production closed since February, 2018 and the entire Plant & Machinery has been sold in 2019. |
| Number of employees/workmen | Nil |
| Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Can be sought by sending a request to Resolution Professional at irpmegabakers@gmail.com |
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Vijay Kishore Saxena
 Reg. No. IBB/IPA-001/IP-P01766/2019-2020/12708
 AFA Valid till 24.11.2023
 3rd Floor, 100 Kailash Hills, East of Kailash,
 New Delhi, 110085.
For Megaa Bakers Private Limited

Place : New Delhi
 Date : 26.01.2023



प्रपत्र जी

रुचि की अभिव्यक्ति हेतु आमन्त्रण कृते मेगा बेकर्स प्राइवेट लिमिटेड

ग्राम तहलीवाल, जिला ऊना (हि.प्र.), भारत में विनिर्माण का संचालन
[सोपान अधिनियम तथा दिशालिका (कार्पोरेट अधिनियमों के लिए सोपान अधिनियम समाधान प्रक्रिया)
विनियमावली, 2016 के विनियम 30(1) के अधीन]

सुसंगत विनिर्देशियाँ

| | |
|---|---|
| विनिर्माण में रजिस्ट्रार कार्पोरेट रजिस्ट्रार का नाम | मेगा बेकर्स प्राइवेट लिमिटेड संदर्भण: - U15410HP2005PTC029044 पिन - AAFCM2581C |
| विनियमित कार्यालय का पता | ग्राम तहलीवाल, जिला ऊना (हि.प्र.), भारत |
| सूचक संख्या | निल |
| संयम का विवरण का अधिकतम अथवा अधिकतम दिनांक है | संपूर्ण संपन्न एवं योजनीय वर्षों का पूर्ण है। सुनि तथा भाग पत्र नं. 02, इन्डियन एरिय, ग्राम तहलीवाल, जिला ऊना (हि.प्र.), भारत में निका |
| सूचक संख्या/वर्षों की संख्या | निल |
| संयम दिनांक वर्ष में निर्धारित सूचक संख्या/वर्षों की संख्या तथा सूचक | सूचक संख्या, 2016 से संपन्न है और संपूर्ण संपन्न एवं योजनीय 2019 में संपन्न है |
| कार्पोरेट/कार्पोरेटों की संख्या | निल |
| टी नंबरों के अन्तिम उपनाम दिनांक विवरण (अनुसूची संख्या), लेनदारों को सूचक, प्रक्रिया को अनुसूची घटकों हेतु इतिहास विनिर्देशों संकेत यात्रा विवरण उपलब्ध है। | समाधान प्रक्रिया के पता ipmegabakers@gmail.com पर निर्देश निका संयम दिनांक का संचालन है |
| सूचक की संख्या 25(2)(एच) के तहत समाधान अधिनियम हेतु संचालन उपलब्ध है। | समाधान प्रक्रिया के पता ipmegabakers@gmail.com पर निर्देश निका संयम दिनांक का संचालन है |
| रुचि की अधिकतम की रुचि की अन्तिम दिनांक | 10-02-2023 |
| संयमित समाधान अधिनियमों की अन्तिम सूची के निर्देश का दिनांक | 15-02-2023 |
| अन्तिम सूची का अधिनियम एवं कानून की अन्तिम दिनांक | 02-03-2023 |
| ईमेल/सूचक संख्या के लिए प्रक्रियाएं ई-मेल अधिनियम | ipmegabakers@gmail.com |

विशेष विज्ञापन संख्या

पंजीकरण नं. IBB/IPA-001/IP-P01766/2019-2020/12708

एप्रैल 24.11.2023 तक की

सोपान संख्या, 100 फैलाता दिनांक, ईमेल अधिनियम संख्या

नई दिल्ली, 110005।

कृते मेगा बेकर्स प्राइवेट लिमिटेड

स्थान: नई दिल्ली

दिनांक: 24.01.2023



MEGAA BAKERS PRIVATE LIMITED (UNDER CIRP)
Reg. Off.: Village Tahliwal, Distt. UNA (HP)

CORRIGENDUM

In continuation to Publication of Form G of "Megaa Bakers Private Limited" which was published on 26th January 2023 in Jansatta (Hindi) (Chandigarh edition) and Financial Express (English) (Chandigarh Edition), In that Advertisement, point number 12, the last date for Submission of Objections to Provisional List be read as 20.02.2023 instead of 02.03.2023. All the other information remains the same as published in Form-G on 26.01.2023"

Date: 31-01-2023

Place: New Delhi



Vijay Kishore Saxena
Resolution Professional

Megaa Bakers Private Limited

Reg. No. IBBI/PA-001/IP-P01766/2019-2020/12708

AFA Valid till 24.11.2023

Email: irpmegabakers@gmail.com

FINANCIAL EXPRESS

MEGAA BAKERS PRIVATE LIMITED (UNDER CIRP)

Reg. Off: Village Tarliwal, Dist. UNA (HP)

CORRIGENDUM

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Vijay Kishore Saxena
Resolution Professional

Date: 31-01-2023 Megaa Bakers Private Limited
Place: New Delhi rcpmegabakers@gmail.com

मेगा बेकर्स प्राइवेट लिमिटेड

(सीआईआरपी के तहत)

पंजीकृत कार्यालय: ग्राम टहलीवाल, जिला
ऊना (हिमाचल प्रदेश)

शुद्धिपत्र

"मेगा बेकर्स प्राइवेट लिमिटेड" के फॉर्म जी के प्रकाशन के क्रम में जो 26 जनवरी 2023 को जनसत्ता (हिंदी) (चंडीगढ़ संस्करण) और फाइनेंशियल एक्सप्रेस (अंग्रेजी) (चंडीगढ़ संस्करण) में प्रकाशित हुआ था, उस विज्ञापन में, बिंदु संख्या 12, अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि 02.03.2023 के स्थान पर 20.02.2023 पढ़ी जाए। अन्य सभी जानकारी 26.01.2023 को फॉर्म-जी में प्रकाशित के समान ही रहती है।"

दिनांक: 31.01.2023

विजय किशोर सक्सेना

स्थान : नई दिल्ली

प्रस्ताव पेशेवर

मेगा बेकर्स प्राइवेट लिमिटेड

irpmegabakers@gmail.com

FORM G (REVISED)**INVITATION FOR EXPRESSION OF INTEREST FOR
MEGAA BAKERS PRIVATE LIMITED OPERATING IN MANUFACTURING OF BAKERY
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Vijay Kishore Saxena
Reg. No. IBBI/IPA-001/IP-P01766/2019-2020/12708
AFA Valid till 24.11.2023
3rd Floor ,100 Kailash Hills, East of Kailash, New Delhi, 110065
For Megaa Bakers Private Limited
Date: - 26.01.2023
Place: - New Delhi